

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA**

**ORIGINAL APPLICATION NO.174/2025/EZ**

In The Matter of:-

Asgar Ali Piada

..... Applicant

- Versus-

The State of West Bengal & Ors.

...Respondent(s)

**AFFIDAVIT-IN-OPPOSITION BY THE RESPONDENT NUMBER 08, THE  
PRINCIPAL CHIEF CONSERVATOR OF FORESTS (HOFF), DIRECTORATE  
OF FORESTS, GOVERNMENT OF WEST BENGAL.**

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Filed by:

*Sibojyoti Chakrabarti*

Mr. SIBOJYOTI CHAKRABARTI,

Advocate,

State of West Bengal

(M): 9007035534

Email: subho.advocate@gmail.com

29 JAN 2026

Sl. No. 273(a)/2026

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO.174/2025/EZ**



In The Matter of:-

Asgar Ali Piada

..... Applicant

- Versus-

The State of West Bengal & Ors.

BEFORE THE NOTARY PUBLIC  
AT BIDHANNAGAR  
DIST. NORTH 24 PARGANAS

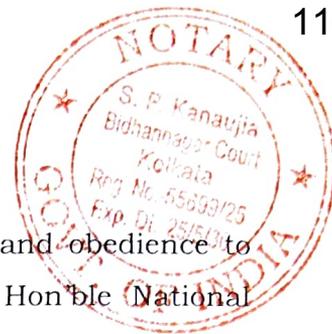
...Respondent(s)

**AFFIDAVIT-IN-OPPOSITION BY THE RESPONDENT NUMBER 08, THE  
PRINCIPAL CHIEF CONSERVATOR OF FORESTS (HOFF), DIRECTORATE  
OF FORESTS, GOVERNMENT OF WEST BENGAL.**

I, Sri Debal Ray, S/o Ram Brahma Ray, aged about 59 years, by faith- Hindu, by occupation- Government Service, now posted as Principal Chief Conservator of Forests and Head of Forest Force, West Bengal having office at Aranya Bhawan, Block LA 10A, Salt Lake City, Sector III, Kolkata-700106, West Bengal, do hereby solemnly affirm and declare as follows: -

1. That I am presently posted as the Principal Chief Conservator of Forests and Head of Forest Force, West Bengal and I have made myself acquainted with the facts and circumstances of this case and competent to affirm this affidavit.

29 JAN 2026

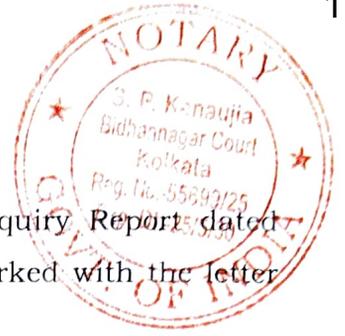


2. That this Affidavit-in-Opposition is filed in compliance and obedience to the Solemn Order dated 30.10.2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That in compliance with the Order dated 30.10.2025 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata the Range Officer, Barasat SF Range vide letters dated 09.12.2025 and 14.01.2026 had informed the Divisional Forest Officer 24 Parganas (N), Division, Barsat that a field enquiry has been conducted at Hatiara R.S.Dag No. 441, J. L. No. 14, Bidhannagar Municipal Corporation, P.O- Hatiara, P.S- Eco Park, of Mr Nuruddin Paida and it has been found that the saw mill has been closed and seized by the undersigned on 30.04.2025 and the same has also been observed on 09.12.2025 and 13.01.2026.

Photocopies of the letters dated 09.12.2025 and 14.01.2026 containing the enquiry report by the Range Officer, Barasat SF Range to the Divisional Forest Officer, 24 Parganas (N) Division are collectively annexed herewith and marked with the letter 'A'.

4. That it is also submitted that vide letter dated 05.05.2025 the Divisional Forest Officer 24-Parganas (N) Division had informed the Conservator of Forests, Administration, Publicity & Marketing, & Member Secretary, State Level Committee on Wood Based Industries regarding the enquiry of the illegal and unlicensed saw mill located at Hatiara Methopara, P.S- Eco Park, within Barasat S.F. Range which was enquired on 30.04.2025 by the Range Officer, Barasat S. F. Range, Barasat in which it has been observed that the saw mill is an unlicensed one and the machine has been locked and sealed.

29 JAN 2026



Photocopies of the letter dated 05.06.2025 and Enquiry Report dated 30.04.2025 are collectively annexed herewith and marked with the letter 'B'.

5. That with regard to the statements made in grounds of the original application it is stated that the same are not at all good grounds and the prayers are not at all maintainable and this instant application is not maintainable.
6. That this deponent craves leave to file supplementary affidavit as may be directed by the Hon'ble Tribunal.
7. That it is respectfully prayed before the Hon'ble Tribunal that the Hon'ble Tribunal may be pleased to pass such further Order/Orders as deemed fit for the ends of justice.
8. That the statements made in paragraph 1 is true to my knowledge and paragraphs 2 to 6, are based on information derived from the record and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

*Debal Ray*

Deponent  
Principal Chief Conservator of Forests  
& Head of Forest Force  
West Bengal

Identified by me

*Subojyoti Chakrabarti*  
Advocate 29.01.2026  
State of West Bengal

*S. P. Kanaujia*  
S. P. KANAUIA  
\*NOTARY\*  
GOVT. OF INDIA  
Bidhannagar Court  
Dist. - North 24 Pgs.

29 JAN 2026



I, the deponent within named do hereby solemnly affirm and verify that the contents of the statements made in the above paragraphs of the affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

Verified at Kolkata, on this the 29<sup>th</sup> day of January, 2026.

*Debal Ray*  
Deponent

Principal Chief Conservator of Forests  
& Head of Forest Force  
West Bengal

Identified by me

*Sibojyoti Chakrabarti*  
Advocate

29.01.2026

State of West Bengal

*S. P. Kanaujia*

S. P. KANAUJIA  
★ NOTARY ★  
GOVT. OF INDIA  
Bidhannagar Court  
Dist. - North 24 Pgs.

29 JAN 2026

Anexure - 'A'

113



Government of West Bengal  
Directorate of Forests  
Office of the Range Officer,  
Barasat S.F. Range,  
Rathtala, Barasat,  
North 24 Parganas, Kolkata - 700 124

Shindi  
09/12/25  
09/12/25  
7/12

No : 622/BST- 28

To  
The Divisional Forest Officer,  
24- parganas (N) Division,  
Barasat.

Office Of The Divisional Forest Officer, 24 Parganas (North) Division, Barasat
Reg. 8333
Case No. 28- 81
Date. 09/12/2025

Dated: 09.12.2025

Sub : Enquiry Report of creation of nuisance due to saw mill located at Hatiara.

Ref : Your good memo no - 3298/28-81; dated: 01.12.2025.

Respected Sir,

With reference to the above, a field enquiry has been conducted on 08/12/2025 at Hatiara, R.S Dag no-441, J.L No-14, Bidhananagar Municipal Corporation, P.O- Hatiara, P.S- Eco Park, Mr. Nururuddin Paida and found that the saw mill has been closed and already seized by the undersigned on 30.04.2025.

This is for your kind information and take necessary action..

Enclosed:- Seizer list.

0/1  
Range Officer  
Barasat S.F. Range  
Rathtala  
Barasat S.F. Range  
Barasat

Annexure - 'A'



A  
14/01/26

114  
a  
ref/11/26



Government of West Bengal  
Directorate of Forests  
Office of the Range Officer,  
Barasat S.F. Range,  
Rathtala, Barasat,  
North 24 Parganas, Kolkata - 700 124

No : 699/BST-28

Dated: 14.01.2026

To  
The Divisional Forest Officer,  
24- parganas (N) Division,  
Barasat.

Office of the District Officer,	Barasat
No.	3808
Circle	15-34
Date	14/01/26

Sub : Enquiry Report of OA No. 174 of 2025/ EZ in the matter of Asgar ali Paida Vs The state of West Bengal & Ors.

Ref : Your good memo no - 3655/15-34; dated: 07.01.2026.

Respected Sir,

With reference to the above, a field enquiry has been conducted at Hatiara, R.S Dag no-441, J.L No-14, Bidhananagar Municipal Corporation, P.O- Hatiara, P.S- Eco Park, Mr. Nururuddin Paida and found that the saw mill has been closed and already seized by the undersigned on 30.04.2025 & last time on 09.12.2025 and 13.01.2026 we visit again as per instruction and found the same.

This is for your kind information and take necessary action..

14/01/26  
Range Officer  
Barasat S.F. Range



GOVERNMENT OF WEST BENGAL,  
DIRECTORATE OF FORESTS,  
OFFICE OF THE DIVISIONAL FOREST OFFICER  
24-PARGANAS (NORTH) DIVISION,  
COURT COMPLEX (NEAR BARASAT BUS STAN)  
BARASAT, KOLKATA - 700 124  
Phone NO:- (033)2552 0968/Fax:- (033)2584-0241  
*E-mail:- [dfo24pgsn-wb@nic.in](mailto:dfo24pgsn-wb@nic.in)*



No. 403 / 28-5

Dated, Barasat, the 05.05.2025.

To,  
The Conservator of Forests,  
Administration, Publicity & Marketing,  
& Member Secretary, SLC on WBI.

Sub : Illegal Saw Mill.

Ref : Your good office memo no.623CS/APM/2M-1632/2025 (Vol-II), dated 29.04.2025.

Sir,

With reference to above, kindly find enclosed herewith the detailed enquiry and action taken report on unlicensed saw mill units located at Hatiara Methopara, P.s- Eco Park area by the Range Officer, Barasat S.F. Range.

This is for your kind information and taking necessary action.

Encl: As stated above.

No. 403 / 28-5

Divisional Forest Officer  
24-Parganas (North) Division

Dated, Barasat, the 05.05.2025.

Copy forwarded for kind information to:-

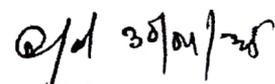
1. The Conservator of Forests & Joint Director, Sundarban Biosphere Reserve, West Bengal.

Divisional Forest Officer  
24-Parganas (North) Division

~~2~~

Enquiry report and action taken report on 30.04.2025 unlicensed saw mill unit located at Hatiara Methopara, Eco Park Police Station is given below.

Sl no.	Name of Saw mill units, proprietor & address	License Number & validation	Enquiry report	Action taken report	Remarks
01.	Md. Nuruddin Peada Prop. A.P Saw Mill Address – Hatiara, Methopara, P.S- Eco Park Dist- North 24- Parganas	Unlicensed	Machine locked and sealed	Machine locked & sealed. Timber logs found in its premises approx 0.085 m <sup>3</sup> brought to Rathtala depot, notice & seizure list handed over to the representative of the mill owner i.e. Md. Nuruddin Peada.	

  
 Range Officer  
 Barasat S.F. Range  
 Barasat



~~11~~

By whom seized with designation : Koushik Das, DE/FS

5. Signature / Thumb impression of the Accused / Accuseds :: Md. Nurul Islam peode

6. Name and signature of witness with designation, if any :: 1) Dayal Chakraborty, FR  
Sign: Dayal Chakraborty, FR, 30/4/25

2) Kartick Sankar FG  
Sign: Kartick Sankar FG, 30/04/25

3) Aniket Mondal, BNS  
Sign: Aniket Mondal (BNS), 30/4/25

7. Seizure Hammer impression and T.M. Note Book reference ::

T.M.N.B NO - 37  
Page NO - 1.

30/04/25

Koushik Das, DE/FS  
Full Signature & Designation of seizing Officer with date  
30.04.2025

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GREEN TRIBUNAL**

**EASTERN ZONE BENCH, KOLKATA**

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**AFFIDAVIT-IN-OPPOSITION BY**  
**THE RESPONDENT NUMBER 08,**  
**THE PRINCIPAL CHIEF**  
**CONSERVATOR OF FORESTS**  
**(HOFF), DIRECTORATE OF**  
**FORESTS, GOVERNMENT OF**  
**WEST BENGAL.**

Filed by:

Mr. SIBOJYOTI CHAKRABARTI,  
Advocate,  
State of West Bengal  
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